

Annexure-7

Name of the corporate debtor: **BBF Industries Limited** ; Date of commencement of CIRP:20.11.2023; List of creditors as on: 25.02.2026List of operational creditors (Government dues)
(Amount in INR)

| S.No. | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any | |
|-------|--|-----------------|------------------|--------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|--|
| 1 | Employees State Insurance Corporation- | 29-12-2023 | 1,08,243 | 1,08,243 | Statutory Dues | No | 0 | 0 | 0 | 0 | 0 | | |
| 2 | Employees Provident Fund Organisation | | 11,02,323 | 11,02,323 | | No | 0 | 0 | 0 | 0 | 0 | | |
| 3 | Gratuity | | 0 | 19,54,373 | | No | 0 | 0 | 0 | 0 | 0 | | |
| 4 | Punjab Labour Welfare** | | 6,340 | 6,340 | | No | 0 | 0 | 0 | 0 | 0 | | |
| | TOTAL | | 12,16,906 | 31,71,279 | | | | 0 | 0 | 0 | 0 | 0 | |
| 5 | GST Payable | | 0 | 55,62,649 | Government Dues | No | 0 | 0 | 0 | 0 | 0 | | |
| 6 | Excise Duty Payable | | 0 | 80,93,674 | | No | 0 | 0 | 0 | 0 | 0 | | |
| 7 | LTA Payable | | 0 | 1,15,696 | | No | 0 | 0 | 0 | 0 | 0 | | |
| 8 | Output C.G.S.T. | | 0 | 1,30,526 | | No | 0 | 0 | 0 | 0 | 0 | | |
| 9 | Output I.G.S.T. | | 0 | 4,11,323 | | No | 0 | 0 | 0 | 0 | 0 | | |
| 10 | Output S.G.S.T. | | 0 | 1,30,526 | | No | 0 | 0 | 0 | 0 | 0 | | |
| 11 | Excise Duty/GST on Closing Stock Payable | | 0 | 39,58,67,566 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 12 | TCS Payable | | 0 | 1,04,437 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 13 | TDS (Contracts to Individuals/HUF) | | 0 | 1,22,126 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 14 | TDS (Contracts to Others) | | 0 | 716 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 15 | TDS Payable - Commission (Non | | 0 | 3,18,453 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 16 | TDS Payable - Contractor (Firm/Company) | | 0 | 5,44,843 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 17 | TDS Payable - Contractor (Non Company) | | 0 | 1,86,517 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 18 | TDS Payable - Interest (Company) | | 0 | 2,68,038 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 19 | TDS Payable - Interest (Non Company) | | 0 | 2,61,220 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 20 | TDS Payable - Professional (Company) | | 0 | 3,76,464 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 21 | TDS Payable - Professional (Non | | 0 | 29,21,184 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |
| 22 | TDS Payable - Rent (Company) | | 0 | 10,05,095 | | No | 0 | 0 | 0 | 0 | 0 | 0 | |

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|----|----------------------------------|--|------------------|---------------------|----|---|---|---|---|---|--|
| 23 | TDS Payable - Rent (Non Company) | | 0 | 2,76,000 | No | 0 | 0 | 0 | 0 | 0 | |
| 24 | TDS Payable - Salary | | 0 | 49,000 | No | 0 | 0 | 0 | 0 | 0 | |
| | TOTAL | | 0 | 41,67,46,053 | | 0 | 0 | 0 | 0 | 0 | |
| | G Total | | 12,16,906 | 41,99,17,332 | | | | | | | |